

Item No.26

MA No.119/2003 in
OA No.2276/2002

15.01.2003

Present: Shri R.P.Aggarwal, counsel for applicants
in MA 119/2003

MA 119/2003

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The only prayer made on behalf of the Union of India is for extension of time to decide the representation of the applicant Shri Jagapai Raju till 15th April, 2003. Time as prayed for is extended.

2. Applicant should be informed of the decision by this date.

With these observations, MA is disposed of.


(V. Srikanthan)
Member(A)


(V.S. Aggarwal)
Chairman

/gtv/
